

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-29-2020

**Mulakh Khanzan Tenants
Association & others.**

..... Petitioners

V e r s u s

State of Goa

.... Respondent

Mr. Nigel da Costa Frias, Advocate for the Petitioners.

Mr. D. J. Pangam, Advocate General with Mr. Deep Shirodkar, Additional Government Advocates for Respondent nos.1 to 4 and 6.

Mr. D. Lawande, with Mr. P Dangui, Advocates for Respondent no.5.

Mr. S. D. Lotlikar, Senior Advocate with Adv. T. Sequeira for Respondent no.7.

Mr. Parag Rao, Advocate for Respondent nos.10 -12.

**Coram:DAMA SESHADRI NAIDU, &
M. S.. JAWALKAR, JJ.**

Date:- 1st October, 2020.

P. C.:

The learned Advocate General seeks more time.

2. Post the matter on 15/10/2020.

M. S. JAWALKAR, J.
ap/-

DAMA SESHADRI NAIDU, J.

